



भारत सरकार
GOVERNMENT OF INDIA
वित्त मंत्रालय / राजस्व विभाग
Ministry of Finance / Department of Revenue
अप्रत्यक्ष कर एवं सीमा शुल्क
Central Board of Indirect Taxes and Customs
अन्तर्राष्ट्रीय सीमा शुल्क निदेशालय
Directorate of International Customs

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F. No. : DIC/Misc./6/2021-Hqrs./tech-O/oPr.Commr.-DIC-Delhi
Date : 22.06.2021

To
The Principal Commissioner/Chief Commissioner,
Customs/ Customs Preventive/ Customs & Central Tax (All).

Subject :- Review of AEO pendency owing to deficiencies issued – reg:

Respected Madam/Sir,

Kind attention is invited to monthly report for AEO processing as on 01.06.2021 (copy enclosed).

2. The Board has reviewed the AEO application pendency report as on 01.06.2021 wherein Member (Customs) has taken note of the high percentage of deficiencies issued and the overall time for which they are pending in most of the AEO Zones. As per the report, a significant part of the pendency of AEO T2, T3 applications is because of the deficiency memos which are issued by the zonal office. In some cases, such pendency makes for more than 50% of the total pendency of the zone. Considering this, the Board has directed to carry out a review of such deficiency by the zones for early disposal.

3. Therefore, it is requested that the deficiencies due to which application are being returned to the entity may kindly be categorized and reviewed. Applicants may be guided suitably to reduce common errors. The Zonal AEO Programme Manager may also be directed to look into the existing deficiencies issued to ensure that they are relevant and responded timely with active coordination with the applicant.

4. It is also requested that the Zonal AEO Programme Managers may proactively monitor the performance with respect to deficiency issued to ensure timely liquidation of such pendency before Monthly report is finalized. A concerted effort may kindly be undertaken at the zonal level to expedite all such cases pending more than 30 days.

5. A report with respect to the deficiency cleared by the zone out of the pendency existing as on 01.06.2021 along with list of common deficiencies, may kindly be sent to DIC by 30th June, 2021 for submission to the Board.

Yours Sincerely,


(Arti Agarwal Srinivas)
Principal Commissioner

Encl: As above